

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Samruddhi Realty Limited Date of Commencement of Liquidation: 17-03-2020; List of Stakeholders as on Date: 11-01-2021; Name of IP: Mr. Pankaj Srivastava; Last 5 digitof registration number: 10474

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				22625416				NA
2	Liquidation costs incurred till date				6866437				NA
3	Secured financial creditors	3	1518446292	3	1298904658		219541634		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	285	3260827640	275	2659650856		521610236	63706442	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	39	11225515	39	5327001		5898514		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	115514593					115514593	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	19	122904996	15	75996082		32046252		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	16	86356973	16	69980818		16376165		<a href="#">Annexure 9</a>
Total		364	5115276009	348	4139351268	0	795472801	179221035	